

IN THE NATIONAL COMPANY LAW TRIBUNAL, NEW DELHI
COURT-V

Item No.-209
IB-2472/ND/2019

IN THE MATTER OF:

M/s Wave Industries Pvt. Ltd.

Vs

M/s Metamozez Entertainment Pvt. Ltd.

...Applicant

...Respondent

SECTION

Under Section 7 of IBC,2016

Order delivered on 02.12.2019

CORAM:

SHRI ABNI RANJAN KUMAR SINHA
HON'BLE MEMBER (JUDICIAL)

MS. SUMITA PURKAYASTHA,
HON'BLE MEMBER (TECHNICAL)


PRESENT:

For the Applicant : Adv. Amitabh and Adv. DC Madan and Adv. Ramesh Chandra

For the Respondent :

ORDER

Pursuant to earlier order, Ld. Counsel for petitioner has filed the affidavit of service. The same is on record. None present on behalf of both the parties. One last opportunity is given to respondent for their appearance. List the case on 10.01.2020.


(SUMITA PURKAYASTHA)
MEMBER (T)


(ABNI RANJAN KUMAR SINHA)
MEMBER (J)

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